

1.8.2012

O.A.No. 227/2009

Hon'ble Sri S.P.Singh, Member (A)  
Hon'ble Sri Navneet Kumar, Member (J)

Sri Praveen Kumar for applicant

Sri A.S. Baghel for Sri M.K.Singh for respondents

Learned counsel for applicant fairly concedes that this O.A. has become in-fructuous and nothing remains to be complied with further. In this regard, an order No. 32 dated 30.3.2010 has already been passed to the full satisfaction of the applicant, whose named appears at S.No. 1 of the said order.

In view of this fact, the O.A. has become in-fructuous. We accordingly so order.

O.A. is accordingly dismissed as having become infructuous.

  
Member (J)

  
Member (A)

on  
copy to order  
dated 01-8-2012  
Orignal  
06-8-12